

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.**  
**CA. NO. 01/59/2017**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017**

**NAME OF THE COMPANY:** Mr. Jaspreet Pal Singh Batra V/s. JAY ESS Associates Pvt.Ltd

**SECTION OF THE COMPANIES ACT:** 58/59

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Ms. Samridhi Gogia, Advocate for Petitioner

Mr. Rohit K. Aggarwal & Mr. Abhinav Kumar Associates for  
Respondent

**ORDERS**

Ld. Counsel for the Respondent submits that he has filed the reply and also paid the cost in terms of the previous order.

To be listed for final arguments on 17<sup>th</sup> July, 2017.



**(Ina Malhotra)**  
**Member Judicial**